State	Deaths
Bihar	121
Telangana	42
Andhra Pradesh	29
Gujarat	8
Maharashtra	6
Rajasthan	3
Madhya Pradesh	2
Uttar Pradesh	2
Tamil Nadu	1
Kerala	1
Total	215

(b) to (d) The primary responsibility of heat wave management rests with the States. The concerned State Governments are required to undertake necessary measures as per their relief codes/relief manuals and set up infrastructure in Government hospitals to deal with patients suffering from heat wave related illnesses.

In year 2016, National Disaster Management Authority (NDMA) issued Guidelines for 'Preparation of Action Plan - Prevention and Management of Heat Wave'. NDMA issued revised guidelines in the year 2017.

Ministry of Health and Family Welfare have also issued 'Guidelines on Prevention and Management of Heat Related Illnesses' in the year 2015.

All States/UT Governments and Ministries/Departments concerned are required to take necessary action as per the guidelines issued by NDMA. National Centre for Disease Control (NCDC) has also been advising State Health Departments to follow guidelines on "Prevention and Management of Heat Wave related Illness".

Second AIIMS in Bihar

†1707. SHRI RAM NATH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that due announcement was made regarding the establishment of second AIIMS in Bihar in the 2015-16 budget;

[†]Original notice of the question was received in Hindi.

- (b) if so, the progress made so far in the direction of establishment of second AIIMS in Bihar; and
- (c) whether Government is contemplating on a plan of upgrading the Darbhanga Medical College and Hospital (DMCH) to AIIMS as DMCH has overall eligibility required to be upgraded to an institution like AIIMS?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Yes.

(b) and (c) State Government had conveyed "in principle" approval to establish and develop Darbhanga Medical College & Hospital, Laheriasarai, Darbhanga (DMCH) into second AIIMS like institution in the State.

The proposal to develop DMCH into second AIIMS is not acceptable to this Ministry as new AIIMS are taken up only as greenfield projects, further the, Central team of this Ministry, in its report, had found the site at DMCH, Darbhanga, offered by the Government of Bihar, not suitable for setting up of AIIMS.

Accordingly, State Government was requested to identify suitable encumbrance free site(s) at Darbhanga, or elsewhere in the State, at an early date so that this Ministry could take further action for establishment of second AIIMS in the State.

State Government is yet to offer a suitable encumbrance free site(s) for second new AIIMS in Bihar.

Building public health infrastructure

1708. SHRI K.T.S TULSI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government aims to build and develop public health infrastructure by providing Ayushman Bharat Health Insurance Scheme; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) aims to provide health cover of up to ₹5 lakh per family per annum to the poor and vulnerable section of population